

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 06th May, 2023

<u>NOTICE</u>

Please take notice that the following matter adjourned in the Court-IV. The next date is indicated below:

S. No.	Case No.	Name of the parties	Original date of	Next date of
			Hearing	Hearing
1.	Comp. App (AT) No. 360 of 2019 (PH)	Supriya Pharmaceuticals Ltd. Vs. Vijay Julka & Ors.	04.05.2023	04.07.2023

By order of Hon'ble Chairperson

-Sd/-

Registrar